

The concerned State Governments are required to undertake necessary relief measures in the cyclone 'Hudhud' affected areas out of the funds readily available in the corpus of the State Disaster Response Fund (SDRF) as per norms. In case of a calamity of 'severe nature', additional assistance is extended from the National Disaster Response Fund (NDRF) after following the laid down procedure. Financial assistance is towards relief and not for compensation of loss as suffered.

The Government of India had provided all possible logistics assistance like deployment of the Army, Air Force, Navy, National Disaster Response Force at strategic locations, sufficient food, medicines, satellite phones etc. to the affected State Governments for managing the cyclone and its aftermath.

In order to support the affected people of these two States, the Government of India had released assistance of ₹515.42 crore (₹ 115.42 crore from SDRF+ ₹400 crore for NDRF) to Andhra Pradesh and ₹178.495 crore for SDRF to Odisha for immediate relief operations.

Setting up of National Marine Police Academy

*156. SHRI MANSUKH L. MANDAVIYA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government intends to set up two National Marine Police Academies;
- (b) if so, the reasons behind setting up the same and the names of probable locations identified for the purpose;
- (c) whether Government would set up one such academy in Gujarat; and
- (d) if so, by when these proposed academies will begin their operations ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) Yes, Sir. The Government has decided to set up two marine Police Training Institutes, one each on the eastern and the western coasts of India.

(b) The main reason behind setting up of Marine Police Training Institutes is to impart training to the Marine Police personnel of all the Coastal States/Union Territories.

(c) On the Western coast, it has been finalized to locate the proposed Institute at Pindara village in Devbhoomi Dwark district of Gujarat State.

(d) The Government has already initiated necessary steps in this regard.

Import of inferior grade of iron rods from China

*157. SHRI RAM NATH THAKUR: Will the Minister of STEEL be pleased to state:

- (a) whether Government is aware of the fact that huge quantity of inferior grade of

iron rods which are not BIS certified are being imported from China for use in building construction in India, if so, the details thereof;

(b) whether Government is also aware of the fact that Steel Re-rollers Association of Maharashtra has ordered three lakh tonnes of inferior grade of iron rods within two months;

(c) if so, the action taken by Government against this; and

(d) if not, the steps Government has taken/proposes to take to find out the truth behind this ?

THE MINISTER OF STEEL AND MINES (SHRI NARENDRA SINGH TOMAR):

(a) The Ministry of Steel has received representations from several quarters regarding imports of Boron added Rebars/TMT bars capable of being used in construction sector allegedly by circumventing the Steel and Steel Products (Quality Control) Order 2012. As per the Joint Plants Committee, about 3.59 lakh metric tonnes of Bars and Rods have been imported from China during April-October, 2014.

(b) As per the information provided by the Steel Re-rollers Association of Maharashtra, no order for import of iron rods of any quality from China has been given by them.

(c) and (d) The Government have issued suitable directions to the Custom Authorities on 07-11-2014 in respect of Boron added Rebars / TMT Bars advising clearance of such consignments strictly in accordance with the provisions of the Steel and Steel Products (Quality Control) Order, 2012.

Lack of sports infrastructure

*158. SHRI TARUN VIJAY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether lack of sports infrastructure of international standards is one of the major reasons for under performance of our sportspersons in various international sporting events;

(b) whether Government proposes to promote indoor sports events like wrestling, boxing and weightlifting where India had performed well in Olympics, 2012 held in London, if so, the details thereof;

(c) the discipline-wise status of preparations of sportspersons for the ensuing Olympics likely to be held in 2016; and

(d) whether Government has fixed any target of Olympic medals likely to be won in the ensuing Olympic games, if so, the sports and discipline-wise details thereof ?